

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
:: HYDERABAD ::**

**SUB: HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD -**  
Nomination of certain Judicial officers to participate in two days  
“National Annual Stakeholders Consultation on Child Protection” to  
be held on 10.12.2022 (Saturday) and 11.12.2022 (Sunday) at the  
Supreme Court Auditorium, 3<sup>rd</sup> floor, C-block, Additional Building  
Complex, New Delhi in association with UNICEF, India -  
**Relief Arrangements - ORDERS - ISSUED.**

**READ:** 1. e-mail dated 26.11.2022 from the Office of Secretary to Juvenile Justice  
Committee and Additional Registrar, Supreme Court of India, New Delhi.  
2. High Court’s Proceedings in Order Roc.No.2100/SO/2022, dated 01.12.2022.

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**ORDER ROC.NO.4679/2022 - B.SPL., DATED:06.12.2022.**

In view of the nomination of the following Judicial Officers, mentioned in  
Column No.2, vide High Court’s proceedings 2<sup>nd</sup> read above, to participate in two days  
“**National Annual Stakeholders Consultation on Child Protection**” to be held on  
10.12.2022 (Saturday) and 11.12.2022 (Sunday) at the Supreme Court Auditorium,  
3<sup>rd</sup> floor, C-block, Additional Building Complex, New Delhi in association with UNICEF,  
India, the High Court made the following in-charge arrangements:

<b>SL. No.</b>	<b>NAME AND DESIGNATION OF THE NOMINATED OFFICER</b>	<b>IN-CHARGE OFFICER</b>
(1)	(2)	(3)
1.	<b>SRI S.GOVERDHAN REDDY,</b> Member Secretary, Telangana State Legal Services Authority, <b>Hyderabad.</b>	Administrative Officer, Telangana State Legal Services Authority, Hyderabad.
2.	<b>SMT. J.MAITHREYI,</b> I Additional District and Sessions Judge, <b>Mancherial.</b>	Principal District and Sessions Judge, <b>Asifabad.</b>
3.	<b>SMT. M.USHASHREE,</b> II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class (Juvenile Court), <b>Ranga Reddy District at L.B.Nagar.</b>	III Additional Junior Civil Judge-cum- III Additional Metropolitan Magistrate, <b>Rangareddy District at LB Nagar.</b>

*The officers mentioned in Column No.3 will be in-charge of the post(s) mentioned in  
Column No.2, during the period of absence of the officers who are nominated to the above  
said programme.*

*\*\* In case the officers mentioned in Column No.3 are either on leave or not available  
for any other reason the concerned Prl. District Judge/Unit Head shall make alternative  
incharge arrangements and intimate the same to the High Court.*

..Contd.2.

*On return from the said programme, the officers mentioned in Column No.2, shall resume charge of their regular post(s) and also the post(s) for which they are holding full additional charge previously.*

- NOTE**
1. The Proceedings placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the programme at New Delhi.
  2. **The nominated officer is entitled only for actual journey time.**

  
6/12/22  
**REGISTRAR (VIGILANCE)**

**To**

1. The Officer(s) and In-charge Officer(s).
2. The Registrar General, High Court for the State of Telangana, Hyderabad.
3. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
4. The Administrative Officer, Telangana State Legal Services Authority, Hyderabad
5. The Prl. District and Sessions Judge, Mancherial.
6. The I Addl. District and Sessions Judge, Mancherial
7. The Prl. District and Sessions Judge, Asifabad, Kumuram Bheem District
8. The Prl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
9. The II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class (Juvenile Court), Ranga Reddy District at L.B.Nagar.
10. The III Additional Junior Civil Judge-cum-III Additional Judicial Magistrate of First Class (Juvenile Court), Ranga Reddy District at L.B.Nagar.
11. The Pay and Accounts Officer, Hyderabad.
12. The District Treasury Officer(s), Mancherial and Asifabad.
13. The District Treasury officer, Rangareddy District, Exhibition Grounds, Nampally, Hyderabad
14. The Sub-Treasury Officer, Mancherial and Asifabad.

**15. THE SECTION OFFICERS :**

- |                            |                     |                     |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell   | c) E-Section        |
| d) Work Review Cell        | e) O.P.Cell         | f) B-Section        |
| g) Accounts Section        | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

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